

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-331-2020

Gopal A. Parsekar, Petitioner.

Versus

Union of India and ors. Respondents.

Shri G. Agni, Advocate for the petitioner.

Shri D. Pangam, Advocate General with Shri D. Shirodkar, Addl. Govt.
Advocate for the respondent nos. 4 and 6.

**Coram:- DAMA SESHADRI NAIDU &
SMT. M. S. JAWALKAR, JJ.**

Date:- 5th November, 2020.

P.C.:

Issue notice to the respondents returnable on 26.11.2020.

Shri D. Shirodkar, the learned Addl. Govt. Advocate waives, notice
on behalf of the respondent nos. 4 and 6.

SMT. M. S. JAWALKAR, J

DAMA SESHADRI NAIDU, J.

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